

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 21/2016
IA No.18/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	Ashok Tibrewal -Vs- Salasar Stock Broking Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MS. NEHA SOMANI, P.C.S R1 to R5

A. Somani
11/1/2018

ORDER

Ld. Counsel for the petitioners is not present. Ld. Counsel for the respondent nos. 1 to 5 is present.

List it 13/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)